

DECLARATION OF ASSETS & LIABILITIES BY RATNESH SADA, MLA, SONEBARSA (S.C.) BIHAR

I, RATNESH SADA son of Laxmi Sada aged 50 years, resident of Vill.: Balia Simar, PO : Kundah, PS.: Mahishee, Dist.: Saharsa (Bihar) give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse & my dependents :

A. Details of movable assets : As on 31.03.2021

- Note:1. Assets in joint name indicating the extent of joint ownership will also have to be given.
 Note:2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the scheme, Name of Bank/Institution and Branch are to be given
 Note 3. Value of Bonds/Share Debentures as per the current market value in Stock exchange in respect of listed companies and as per books in case of non-listed companies should be given.
 Note 4. 'Dependent' means parents, son(s), daughter(s) of the candidate or spouse and any other person related to the candidate whether by blood or marriage, who have no separate means of income and who are dependent on the candidate for their livelihood.
 Note 5. Details including amount is to be given separately in respect of each investment.
 Note 6. Details should include the interest in or ownership of offshore assets.

Explanation : For the purpose of this Form, the expression " offshore assets" includes , details of all deposits or investments in Foreign banks and any other body or institution abroad, and details of all assets and liabilities in foreign countries.

Sl.No.	Description	Self	Spouse- Saraswati Devi	Dependent 1 - Rajiv Kumar Sada	Dependent 2 - Prince Kumar Sada	Dependent 3 - Abhimanue Kumar Sada	Dependent 4 - Rajnandani Kumari	Dependent 5 Sudha Kumari
(i)	Cash in hand	Rs.27,300.00	Rs.11,200.00	NIL	NIL	NIL	NIL	NIL
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Saving Accounts : i)SBI - Bihar Vidhan Mandal,Patna (A/c No. 20015881277) Rs. 17,02,180.33 ii) Central Bank of India , Saharsa (A/C No. 3858229013) Rs. 41,820.09 iii) Post Office Saving Account No. 4044146205 (Jointly with Saraswati Devi , Wife) Rs. 31,598.00	NIL NIL NIL	Saving Accounts : Bank of India , Saharsa (A/c No. 35880100010505) Rs. 49,517.64 NIL NIL	NIL NIL NIL	NIL NIL NIL	NIL NIL NIL	NIL NIL NIL
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/mutual funds and others and the amount.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC of India Policy No. 529291991 Surrender Value Rs. 2,76,586.00 SBI Life Insurance P.No. 1B003140401 Premium-Rs.8,57,867/- (YLY-2013) Post Office 5 Year TD Jointly with Saraswati Devi, Wife Rs. 8,88,000.00	NIL NIL NIL	LIC of India P.No.847026427 Surrender Value Rs. 1,80,150.00 NIL NIL	NIL NIL NIL	NIL NIL NIL	NIL NIL NIL	NIL NIL NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	i)Loan to Father for Land & Building Rs. 22,16,270.00 ii) Loans & Advance Others Rs. 15,51,850.00 iii) Advance for Land Rs. 20,00,000.00	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Motor Cycle - Yamaha , Reg. No. BR 19B 8280 , Purchases - 2007 Rs. 55,000.00 Scorpio Hawk BS 3 , Reg. No. BR 01D 2010, Purchases 2011 Rs. 10,12,530.00	NIL NIL	Motor Cycle - Royal Enfiled , Reg. No. BR 43R 0984 , Purchases - 2019 Rs. 1,92,259.00 Motor Cycle - Honda Shine , Reg. No. BR 01P 8731 , Purchases - 2014 Rs. 90,300.00	NIL NIL	NIL NIL	NIL NIL	NIL NIL

[Signature]

(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold Ornaments 28 gms. Rs. 1,40,000.00 Silver Ornaments & Utensils 120 gms. Rs. 7,200.00	Gold Ornaments 75 gms. Rs. 3,75,000.00 Silver Ornaments & Utensils 860 gms. Rs.51,600.00	NIL	NIL	NIL	Gold Ornaments 35 gms. Rs. 1,75,000.00 Silver Ornaments & Utensils 280 gms. Rs. 16,800.00	Gold Ornaments 40 gms. Rs. 2,00,000.00 Silver Ornaments & Utensils 340 gms. Rs. 20,400.00
(viii)	Any other assets such as value of Claims/interest	T.V. , Freeze & Other House Hold , Cow , Buffallow , Goat etc. Rs. 1,23,000.00	NIL	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	Rs.1,09,31,201.42	Rs.4,37,800.00	Rs.5,12,226.64	NIL	NIL	Rs.1,91,800/-	Rs.2,20,400/-

B. Details of Immovable assets :

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

Note: 2. Each land or building or apartment should be mentioned separately in this format.

Note: 3. Details should include the interest in or ownership of offshore assets .

S. No.	Description	Self	Spouse	Dependent - 1	Dependent - 2	Dependent - 3	Dependent - 4	Dependent - 5
(i)	Agricultural Land							
	Location(s)	a) Kundah , Maheshi, Dist. : Saharsa b) Thanwar , Maheshi Dist.Saharsa c) Vaalia Simar,Saharsa d) Thanwar , Maheshi Dist.Saharsa	NIL	NIL	NIL	NIL	NIL	NIL
	Survey number(s)	a) Khata No. 68 & 860 b) Khata No.344,345 c) Khata No. 232,196,216 d) Khata no. 96 . Khesra - 1454,1487, 1508 and 1523 , 1508	NIL	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	a) 45 Dismal b) 4.75 Dismal c) 22.61 Dismal (1/3rd share) d) 88 Decimal and 13 Decimal . 22 Decimal	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	a) & b) & c) -Yes d) - No	NIL					
	Date of purchase in case of self acquired property	d) December '16 and November ' 18	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	Rs. 7,52,675/-	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development,construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs.13,50,000/-	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land							
	Location(s)	Balia Simar , Kundha , Maheshi , Saharsa	NIL	NIL	NIL	NIL	NIL	NIL
	Survey number(s)	Khata No. 177						
	Area (Total measurement in sq. ft.)	2 Katha	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL					
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 85,000/-	NIL	NIL	NIL	NIL	NIL	NIL

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(iii)	Commercial Building (including apartments) Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Residential Building (including apartments)		NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Location(s)	Balia Simar , Kundha , Maheshi , Saharsa Khata No. 177						
	Survey number(s)							
	Area (Total measurement in sq. ft.)	1 Katha 5 Dhoor	NIL	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	1 Katha 5 Dhoor	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes (1/3rd sahare)	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	Rs. 4,48,200/-	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 10,00,000/-						
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 24,35,000/-	NIL	NIL	NIL	NIL	NIL	NIL

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(3) I give herein below the details of liabilities/ dues to public financial institutions and government:-

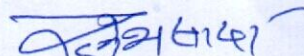
S. No.	Description	Self	Spouse- Saraswati Devi	Dependent 1 - Rajiv Kumar Sada	Dependent 2 - Prince Kumar Sada	Dependent 3 - Abhimanue Kumar Sada	Dependent 4 - Rajnandani Kumari	Dependent 5 - Sudha Kumari
(i)	Loans or dues to Bank/Financial Institution(s)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Name of Bank or FI Amount outstanding Nature of loan							
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	From Friends Rs. 16,00,000.00 Personal Loan	NIL	NIL	NIL	NIL	NIL	NIL
	Name(s) Amount outstanding Nature of loan							
	Any other liability	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	Rs. 16,00,000/-	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues:							
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with government transport (including aircraft and helicopters)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Municipal/ Property Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Other Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Grand Total of all Govt. dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Personal Details

PAN :- DHIPS0205P
Gender :- M
Date of Birth :- 01-01-1971
Home District :- SAHARSA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :



Place: PATNA

Name : RATNESH SADA

Date: 31/3/21

Designation: MLA